

आयकर अपीलीय अधिकरण “राईपूर” न्यायपीठ पुणे में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL “RAIPUR” BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI R.S. SYAL, VICE PRESIDENT  
AND SHRI PARTHA SARATHI CHAUDHURY, JM

आयकर अपील सं / ITA No.215/RPR/2018

निर्धारण वर्ष / Assessment Year : 2010-11

Baldev Singh Anoop Singh (HUF),  
Prop. M/s. B.S. Logistics,  
Near Jeet Cold Storage,  
Gondwara, Raipur (C.G.).

.....अपीलार्थी / Appellant

PAN : AACHB1249Q

बनाम / V/s.

The Income Tax Officer,  
Ward 3(2), Raipur, C.G.

.....प्रत्यर्थी / Respondent

Assessee by : Shri S.C. Bafna.

Revenue by : Shri Gitesh Kumar.

सुनवाई की तारीख / Date of Hearing : 22.01.2021

घोषणा की तारीख / Date of Pronouncement : 22.01.2021

**आदेश / ORDER**

This appeal by the assessee is directed against the order passed by the Commissioner of Income Tax (Appeals)- I, Raipur on 25.09.2018 in relation to the assessment year 2010-11.

2. Before us, the assessee has filed a letter dated nil seeking withdrawal of the appeal. The relevant contents of such letter reads as under :

*“2. That we have applied under Vivad Se Vishwas Scheme and Certificate in Form No. 3 of Vivad Se Vishwas Act, 2020 no.664397710211020 dt.21.10.2020 is issued to us.*

*3. We, humbly, withdraw our aforesaid appeal pending before your honour. Kindly, do needful and pass the order.”*

3. The ld. DR did not raise any objection to the withdrawal of the appeal filed by the assessee. As such, the assessee is permitted to withdraw the appeal.

4. In the result, the appeal is dismissed as 'withdrawn'.

Order pronounced in the open Court on 22<sup>nd</sup> January, 2021.

**Sd/-**  
**(PARTHA SARATHI CHAUDHURY)**  
**JUDICIAL MEMBER**

**Sd/-**  
**(R.S. SYAL)**  
**VICE PRESIDENT**

पुणे / Pune; दिनांक / Dated : 22<sup>nd</sup> January, 2021.  
Yamini

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-1, Raipur.
4. The Pr.CIT – 1, Raipur, (C.G.)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "राईपूर" बेंच, पुणे / DR, ITAT, "RAIPUR" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.